

[Print](#)**Defective Case Register from 2026-10-12 to 2026-10-12**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-STREV/45750/2026	BIBHUTI BHUSAN PANDA	2026-10-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED being aggrieved, good ground certificate not furnished further SR after disposal of IA reg calculation of limitation
2	D-BLAPL/31334/2026	SOUBHAGYA KUMAR DASH	2026-10-12	1. Synopsis and Date chart not in separate page. 2. Reference certificate not properly furnished.
3	D-CONTC/48345/2026	ADV.	2026-10-12	1.code not indicated in index
4	D-CMP/48481/2026	PRAFULLA CHANDRA ACHARYA	2026-10-12	L.A.A Fee Rs.10/- Not affixed on the Vakalat.
5	D-WP(C)/48002/2026	DEEPAK KUMAR MOHAPATRA	2026-10-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Court fee Rs 6/- deficient in W.P 2. In I.A cause title Order date mentioned 7.09.26 at Annexure-1 instead of 17.09.26 3. In prayer, mentioned order date 07.09.26 of DM not furnished 4. Put up for S.r there after
6	D-CRLMP/31401/2026	MANAS KUMAR CHAND	2026-10-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age and name of father of the deponent in affidavit does not tally with cause title
7	D-CONTC/48152/2026	ADV.	2026-10-12	i) Age of the deponent mentioned in Affidavit not tally with cause title.
8	D-WP(C)/48606/2026	GOPABANDHU DASH	2026-10-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
9	D-BLAPL/31149/2026	RAJIB LOCHAN PATTNAIK	2026-10-12	1. The name of the lower Court mentioned in the Date chart is not correctly furnished. 2. Spl. G.R. mentioned in Para 3 of the petition is not correctly furnished. 3. V.nama is not properly stamped.
10	D-BLAPL/31223/2026	PRASANTA KUMAR NANDA	2026-10-12	1. The sequence of the present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the court
11	D-CMAPL/48198/2026	ADV.	2026-10-12	Put up for SR after filing of c. copy of impugned order.
12	D-WP(C)/48010/2026	SUDARSHAN NANDA	2026-10-12	Page no.117 page marked twice.
13	D-CRLREV/30107/2026	PRAMOD KUMAR ROUT	2026-10-12	Period of Delay 258 days,Limitation petition not filed 2. Good ground certificate

				not furnished. 3 .Deponent not signed an affidavit.
14	D-ABLAPL/30716/2026	SARAT KUMAR JENA	2026-10-12	1. Annexures are not attested. 2. The name and address of the Informant and relations name has been redacted from Annexure 2 not in proper manner.
15	D-CONTC/47976/2026	ADV.	2026-10-12	Code wrongly indicated
16	D-ABLAPL/31392/2026	DIPTANSHU NANDA	2026-10-12	1. P.S.case No. mentioned in the Cause Title and petition does not tally with that of F.I.R. copy. 2. Reference certificate is not correctly furnished.
17	D-WP(C)/48500/2026	SUDHANSHU SEKHAR PRATAP	2026-10-12	1. Date of resolution under Annexure-1 does not tally with Index and para-7 of the petition.
18	D-WP(C)/48270/2026	PANKAJ KUMAR SAHOO	2026-10-12	Bar member welfare of Rs.50/- not paid.
19	D-BLAPL/31247/2026	SAKTI PRASAD DAS	2026-10-12	1. Year of the T.R. Case No. as mentioned in the Synopsis, Cause Title and Para 1 of the Bail Application is not matching with the Certified Copy of the Rejection Order
20	D-CRLMP/31070/2026	PRAVAT KUMAR MOHANTY	2026-10-12	Code No. not correctly furnished.
21	D-ABLAPL/31321/2026	AMIT PRASAD BOSE	2026-10-12	1.Reference certificate not furnished properly.
22	D-WA/47247/2026	DURGESH NARAYAN RATH	2026-10-12	Para no. wrongly furnished in grounds.
23	D-RPFAM/48390/2026	MANOJ KUMAR PANDA	2026-10-12	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 5/ not paid 2.annex-2 not visible, good ground not furnished
24	D-ABLAPL/31390/2026	RAKESH KUMAR ROUTRAY	2026-10-12	1.Reference certificate is not correctly furnished.
25	D-WP(C)/48060/2026	BEDA PRAKASH PANDA	2026-10-12	1. Page 2 of the Synopsis has not been marked as A1 2. Page 2 of the Dates and Events has not been marked as C.
26	D-WP(C)/48260/2026	ADYASIDHI MISHRA	2026-10-12	Date chart not correctly page marked.
27	D-BLAPL/31351/2026	JIBAN RANJAN DASH	2026-10-12	Earlier filed some BLAPL Application as shown in the F.I.R details by office not mentioned in the reference certificate.
28	D-CMAPL/48321/2026	MOHAMMED RIAZ	2026-10-12	C. copy of impugned order not filed. Defect reg. nomenclature.
29	D-CRLMC/31563/2026	SUBASH CHANDRA ROUTRAY	2026-10-12	1. Certified copy of order dated 08.02.2022 not filed. 2. Prayer of the CRLMC not correctly furnished.
30	D-RPFAM/47848/2026	UPASIKA SAMANTARAY	2026-10-12	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
31	D-ABLAPL/31234/2026	GOPINATH MISHRA	2026-10-12	1. Reference certificate is not correctly furnished. 2. U.D.case No. mentioned in Prayer and Synopsis have not been correctly furnished
32	D-CRLMC/31014/2026	SUBRAT SATPATHY	2026-10-12	.Receipt Showing Serv.copy To Vigilance not Filed.

33	D-ABLAPL/31323/2026	BYOMAKESH TRIPATHY	2026-10-12	1. Reference certificate not properly furnished.
34	D-WP(C)/48246/2026	SAMEER KUMAR DAS	2026-10-12	1. Date of joining report under Annexure-3 does not tally with Index and para-4 of the petition.
35	D-WP(C)/48237/2026	GYANA RANJAN DHAL	2026-10-12	1. Receipt showing service copy of petition on S.C. (T) not filed.
36	D-WP(C)/48504/2026	SUDHANSHU SEKHAR PRATAP	2026-10-12	1. Date of resolution under Annexure-1 does not tally with Index and para-7 of the petition.
37	D-CMP/47974/2026	RANJAN KUMAR ROUT	2026-10-12	3-AUTHENTICATION FEE IS DEFICIENT.
38	D-BLAPL/30974/2026	LAXMIDHAR MAHAPATRA	2026-10-12	In Cause Title mentioned file pending in 4th ADJ-cum-Spl. court POCSO BBSR butin c.copy given SPL. Judge(POCSO)-cum-Addl.Sessions Judge,BBSR
39	D-CMAPL/48405/2026	MANORANJAN MISHRA	2026-10-12	i) Reference certificate not furnished. ii) SA no. wrongly mentioned in para no. 1. iii) Advocate wrongly mention in affidavit at sl no. 5. iv) No authorization furnished by deponent for other petitioners in affidavit. v) Cause title in SA no. 184/1992 to be filed. vi) Put up for SR after removal of defects.
40	D-ABLAPL/31326/2026	MANOJ KUMAR MALLICK	2026-10-12	1. Reference certificate not properly furnished.
41	D-CRLMC/31111/2026	PRANAYEE DAS MOHAPATRA	2026-10-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. F.I.R.No.under Annexure-1 does not tally with Index.2.As per record, Annexure-1 to 4 not properly page marked.3. Signature of the petitioner no.1 does not tally with cause title.
42	D-WP(C)/48213/2026	SALYADU ANIL KUMAR DORA	2026-10-12	6.V.Receipt Showing Serv.copy To cg not Filed.
43	D-WP(C)/48239/2026	ADYASIDHI MISHRA	2026-10-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Date chart not correctly page marked.
44	D-WP(C)/48233/2026	ADYASIDHI MISHRA	2026-10-12	Date chart not correctly page marked.
45	D-BLAPL/30537/2026	UMAKANTA BARIK	2026-10-12	1. The name and address of the victim and her relations name may be redacted from the .F.I.R. copy and Annexures. 2. The un-redacted F.I.R. and Annexures may be kept in sealed cover.
46	D-BLAPL/31216/2026	AMLAN SHAKTI PAUL	2026-10-12	1. The Lower Court mentioned in the Cause Title and Rejection order does not tally with that of Prayer portion
47	D-RPFAM/48191/2026	BHUBANESWAR DASH	2026-10-12	annex-3 not found in record, further SR

48	D-BLAPL/31329/2026	TANMAYA KUMAR MOHANTY	2026-10-12	1. Whether 1st or 2nd.....bail application not mention in bold letter.
49	D-ABLAPL/31348/2026	AKSHAYA KUMAR SAHOO	2026-10-12	Bar member welfare c.fee of Rs.50/- to be paid.
50	D-CMAPL/48519/2026	SUJATA JENA (SR. ADV.)	2026-10-12	i) Date of dismissed not mentioned in petition. ii) Put up for SR after removal of defects and c. copy of dismissal order.
51	D-WP(C)/48266/2026	ADYASIDHI MISHRA	2026-10-12	Date chart not correctly page marked.
52	D-ABLAPL/31249/2026	RAKESH BEHERA	2026-10-12	1. The name of the victim be redacted in F.I.R. copy i.e. from page-15 to 21 and at page no.24
53	D-WA/46930/2026		2026-10-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Court Fee 12/- to be paid. 2.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. i) Serial no. not correctly furnished in Index. ii) Status of appellant not furnished. iii) District not furnished in R-2 and 3. iv) Page no. 32 not properly scan. v) Undertaking for translated copy of odia not filed.
54	D-CRLREV/31338/2026	SURENDRA BEHERA	2026-10-12	1 Being Aggrieved not mentioned in petition.
55	D-WP(C)/48245/2026	ADYASIDHI MISHRA	2026-10-12	Date chart not correctly page marked.
56	D-WP(C)/48625/2026	PABITRA KUMAR NAYAK	2026-10-12	Page No.26 not filed.
57	D-WP(C)/47834/2026	SONIASHREE BEHERA	2026-10-12	i) Paragraph no. not mentioned in Affidavit.ii)Date mentioned in cause title of I.A. no. 19620/2026 not tally with annexure10.
58	D-BLAPL/29158/2026	VIVASWAT MOHAPATRA	2026-10-12	Name of Victim be redacted from page No.38
59	D-CRLMC/31583/2026	SATYA SMRUTI MOHANTY	2026-10-12	1. Name of the Lower court not correctly furnished in cause title
60	D-CRLMP/31384/2026	SEJAL NAYAK	2026-10-12	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R
61	D-BLAPL/31691/2026	BIJAY KUMAR BEHERA	2026-10-12	1. In Ref. Certificate, the earlier BLAPL be in the name of co-accused not the present accused 2. Pages 12 and 13 are not legible
62	D-ABLAPL/31391/2026	SITIKANT MISHRA	2026-10-12	1. P.S.case No. mentioned at para 3 of the petition is not correctly furnished.
63	D-ABLAPL/31331/2026	TANMAYA KUMAR MOHANTY	2026-10-12	1. Whether 1st or 2nd.....A.bail application not mention in bold letter
64	D-WP(C)/48836/2026	DIPTI RANJAN BHOKTA	2026-10-12	i) H.C.B.A.M.W.S. of Rs. 50/- not paid.
65	D-WP(C)/48029/2026	PRASANNA KUMAR BEHERA	2026-10-12	Paragraph in the declaration is wrong.

66	D-CONTC/47894/2026	ANSHUMAN DAS	2026-10-12	1.Direction issued to opp.2(Director)in WP(C) who should be made contemnor instead of BDO
67	D-CMP/48025/2026	SOURAV SUMAN BHUYAN	2026-10-12	Petitioner No-3 not represented through anybody.
68	D-WP(C)/48511/2026	GYANA RANJAN SETHI	2026-10-12	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Page no.11 wrongly typed as 8. 2.The informant details in Anx-1 and 2 be redacted and unredacted copy be kept in a sealed cover.
69	D-WP(C)/48594/2026	DURGA PRASAD PATTANAIK	2026-10-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
70	D-CONTC/48499/2026	ADV.	2026-10-12	17-REFERENCE CERTIFICATE NOT FURNISHED.
71	D-BLAPL/31150/2026	SIDDHARTH PRASAD MISHRA	2026-10-12	1. C.Copy or Free copy of Rejection order is not filed.
72	D-BLAPL/31316/2026	SOMANATH MITRA	2026-10-12	1. Whether 1st or 2nd.....bail application not mention in bold letter in the reference certificate.
73	D-CRLMC/30866/2026	KSHIROD KUMAR ROUT	2026-10-12	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R.
74	D-WP(C)/48398/2026	JAJATI KESHARI KHUNTIA	2026-10-12	1.Signature of petitioner In Affidavit and Vakalatanama mismatch.
75	D-BLAPL/31567/2026	HEMANTA KUMAR MOHANTA	2026-10-12	Page No. not correctly furnished.
76	D-BLAPL/31554/2026	SUSHANTA KUMAR SAMANTARAY	2026-10-12	In Cause Title mentioned file pending in the court of Addl.Dist. and Sessions Judge Salipur but in C.Copy given JMFC Nischintkoili.
77	D-ABLAPL/31310/2026	PURNA CHANDRA MOHARANA	2026-10-12	1. Whether 1st or 2nd.....bail application not mention in bold letter.
78	D-WP(C)/47862/2026	INDRAMANI SAHOO	2026-10-12	1.age of petitioner mismatch with Affidavit and cause title
79	D-ABLAPL/31359/2026	MANAS RANJAN BAUG	2026-10-12	Reference certificate not correctly furnished
80	D-WP(C)/48062/2026	SANDEEP RATH	2026-10-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 1. Code No. is not mentioned in the A. Slip 2. One of theLd. Advocate has not furnished his name in bole letter vide V. nama
81	D-WP(C)/48269/2026	ADYASIDHI MISHRA	2026-10-12	Date chart not correctly page marked.

82	D-BLAPL/30226/2026	BISWAJIT MOHAPATRA	2026-10-12	Mobile no. on page 8, Name of victim and School in page 17 18 to be redacted.
83	D-BLAPL/31258/2026	SUCHIT KUMAR NAYAK	2026-10-12	Page 32 33 34 are not legible
84	D-WP(C)/48498/2026	SOUBHAGYA CHANDRA DEV DASH	2026-10-12	1. The document submitted in Annexure-5 not tally with the information mentioned in the Index at Annexure-5
85	D-WP(C)/48149/2026	BISWABIHARI MOHANTY	2026-10-12	1. In Affidavit, Sl no. of Facts not furnished in both W.P and I.A 2. Statements of facts not correctly furnished in W.P and I.A Affidavit 3. Annexure-7 11 not attested
86	D-BLAPL/30727/2026	ASHOK KUMAR ROUT	2026-10-12	i) Name of occurrence Place in Anx-1 be redacted.
87	D-ABLAPL/31313/2026	ARJUNA CHARANA BEHERA	2026-10-12	1. Reference certificate not properly furnished.
88	D-ABLAPL/31325/2026	BYOMAKESH TRIPATHY	2026-10-12	1. Reference certificate not properly furnished.
89	D-WP(C)/48544/2026	RAMACHANDRA PANIGRAHY	2026-10-12	i) Page no. 17 not legible.
90	D-ABLAPL/31367/2026	JUGALA KISHORE PANDA	2026-10-12	Annx-1 and 3 are not legible.
91	D-ABLAPL/31233/2026	HARAPRASAD PANDA	2026-10-12	1. Reference certificate is not correctly furnished.
92	D-CRLMC/31561/2026	SUBASH CHANDRA ROUTRAY	2026-10-12	1. Certified copy of order dated 24.01, 2022 not filed. 2. Prayer of the CRLMC not correctly furnished.
93	D-CRLMP/31347/2026	PRADEEPTA KUMAR BEHERA	2026-10-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Synopsis and Date chart not alphabetic paginated in Index
94	D-WP(C)/47920/2026	SUBHAM AGRAWAL	2026-10-12	i) Date mentioned in sl.no. -C. of the prayer of the petition not tally with annexure-4.
95	D-WP(C)/48501/2026	SOUBHAGYA CHANDRA DEV DASH	2026-10-12	1. At Page no 31 mentioned Annexure-6 instead of Annexure-5
96	D-RPFAM/47946/2026	RUCHI RAJGARHIA	2026-10-12	good ground not furnished
97	D-ABLAPL/31333/2026	ASIT KUMAR JENA	2026-10-12	Reference certificate not correctly furnished.
98	D-WP(C)/47985/2026	PRAMOD KISHORE CHAND	2026-10-12	1. Anneure-11 not attested
99	D-CRLMC/31224/2026	MAHARSHI MOHAPATRA	2026-10-12	1. As per impugned order under Annexure-2 name of the Lower court not furnished in the cause title.
100	D-CONTC/48343/2026	ADV.	2026-10-12	1. Annx.2 and 3 not page marked
101	D-WP(C)/47916/2026	PRASHANTA KUMAR NAYAK	2026-10-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
102	D-BLAPL/31315/2026	BISWAJIT SAHOO	2026-10-12	1. 1st bail application not mention in bold letter in the reference certificate.

103	D-WP(C)/48513/2026	SOUBHAGYA CHANDRA DEV DASH	2026-10-12	1. Court fee Rs 6/- not paid in W.P
104	D-WP(C)/47841/2026	MANOJ KUMAR NAYAK	2026-10-12	1 . Date chart not visible.
105	D-WP(C)/48742/2026	SUBHADUTTA ROUTRAY	2026-10-12	Page nos.19 20 and 50 not legible.
106	D-WP(C)/47775/2026	KABIRAJ PRADHAN	2026-10-12	14-NOT PROPERLY INDEXED. Page No.16 and 17 not properly arranged.
107	D-CRLMP/31314/2026	JITENDRA KUMAR DIGAL	2026-10-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Synopsis and Date chart not alphabetic paginated in index.
108	D-BLAPL/31319/2026	AMIT PRASAD BOSE	2026-10-12	1. Whether 1st or 2nd..... bail application not mention in bold letter.
109	D-WP(C)/47781/2026	DR. KANHAYALAL SHARMA	2026-10-12	Paragraphs not properly mentioned in declaration. 6.III.Receipt Showing Serv.copy To ct not Filed.
110	D-BLAPL/31520/2026	LAXMIKANTA BEHERA	2026-10-12	14-NOT PROPERLY INDEXED. Free copy/Certified copy of Rejection order not filed.
111	D-CMP/48181/2026	BISWAJEET PATTNAIK	2026-10-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Petitioner not represented through anybody.
112	D-ABLAPL/28168/2026	MD. GOLAM MADANI	2026-10-12	1. The name of the Victim and her relatives name may be redacted from petition and F.I.R. copies 2. Reference certificate is not correctly furnished.
113	D-RPFAM/48532/2026	PRATAP CHANDRA MISHRA	2026-10-12	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
114	D-BLAPL/31290/2026	LALITENDU MISHRA	2026-10-12	1. Whether 1st or 2nd.....bail application not mention. 2. Bail application has no prayer portion. 3. page 13 missing.
115	D-CMP/47908/2026	CHANDRAKANTA NAYAK	2026-10-12	Plaintiffs No-1(b) and 1(c) of the Trial Court not made Party in the Petition
116	D-BLAPL/30227/2026	BISWAJIT MOHAPATRA	2026-10-12	i)Occurrence place page no.7 in Anx-1 to be redacted.
117	D-WP(C)/48446/2026	SAROJA KANTA SAMAL	2026-10-12	i) Annexures-mentioned in prayer of the petition not tally with index.
118	D-BLAPL/31662/2026	ABHISHEK SAHOO	2026-10-12	i)Reference Certificate not properly furnished. Earlier Application BLAPL 5678/2026 and its disposal date not mentioned
119	D-BLAPL/31166/2026	ASIT KUMAR JENA	2026-10-12	1. Reference certificate is not correctly furnished. 2. The name and address of the Victim may be redacted from F.I.R.copy. 3.The un-redacted F.I.R. copy may be kept in sealed cover.
120	D-BLAPL/31318/2026	SUCHIT KUMAR NAYAK	2026-10-12	1. No mention whether 1st or 2nd.....bail application.

121	D-WP(C)/48473/2026	SOMANATH MISHRA	2026-10-12	1. Subject code not correctly furnished in Index and Synopsis.
122	D-CMP/47897/2026	BHABANI SANKAR PANIGRAHI	2026-10-12	3-AUTHENTICATION FEE IS DEFICIENT.
123	D-CRLMC/31133/2026	JULU KHANSAMA	2026-10-12	1. Date of Impugned order dated 29.07.2025 under Annexure-2 does not tally with cause title.
124	D-RPFAM/48145/2026	DIPAK RANJAN MISHRA	2026-10-12	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 5/ not paid 2. being aggrieved and good ground not furnished
125	D-WP(C)/48392/2026	SATYABRATA MOHANTY (1)	2026-10-12	1.Petitioner no.8 repeated.2.All petitioners as per Cause title not executed V.anama.
126	D-EXP/48388/2026	SANJIB MOHANTY	2026-10-12	Para no. wrongly mentioned in petition.
127	D-ABLAPL/28328/2026	SANTOSH KUMAR MAHANTY	2026-10-12	17-REFERENCE CERTIFICATE NOT FURNISHED.
128	D-WA/46367/2026	KURESH PRASAD DASH	2026-10-12	Put up for SR after filing of Anx-1.
129	D-WP(C)/48044/2026	GAYNENDRA KUMAR PARIDA	2026-10-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. In respect of IA, Sl.No. of Para need to be rectified.Further, in the said IA, Affidavit part in respect of Paragraphs need to be re-numbered.
130	D-CONTC/47981/2026	GHANASHYAM BANJI	2026-10-12	1.Paragraphs in declaration left blank.2.WP(C).no wrongly mentioned in Synopsis.
131	D-CRLMP/31178/2026	SURYA NARAYAN MOHANTY	2026-10-12	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R.
132	D-ABLAPL/31152/2026	SITIKANT MISHRA	2026-10-12	1. The name of the father of petitioner 2 has not been furnished. 2.Reference certificate is not correctly furnished.
133	D-CRLMC/31305/2026	AMIT KUMAR NATH	2026-10-12	1. Synopsis and Date chart not furnished in Index. 2. Page no.10 Annexure number not correctly exhibited.
134	D-EXP/47955/2026	DURGA PRASAD JENA	2026-10-12	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. C. copy of impugned order not filed. i) District not furnished in op no. 1. ii) Put up for SR after removal of defects and filing of c. copy of impugned order.
135	D-WP(C)/47919/2026	SUBHAM AGRAWAL	2026-10-12	i)Additional document filed not related this petition.

136	D-WP(C)/47791/2026	LAXMIKANTA MOHANTY	2026-10-12	1.Serial no.of petitioner 7 onwards be corrected
137	D-WP(C)/48050/2026	SIDHANT DWIBEDI	2026-10-12	Synopsis and date chart not correctly page marked. 2.Page no.31 not legible. 3.In declaration paragraph not mentioned.
138	D-CMP/48385/2026	SOUGAT DASH	2026-10-12	3-AUTHENTICATION FEE IS DEFICIENT.
139	D-BLAPL/28643/2026	BAISHNAB CHARAN PATRA	2026-10-12	mobile No. of the victim/informant be redacted from annx-1
140	D-BLAPL/31621/2026	NILAMADHAB SARKAR	2026-10-12	1. Whether 1st or 2nd..... bail application not mention in bold letter.
141	D-BLAPL/31239/2026	SANGRAM KESHARI ROUT	2026-10-12	1. Last Page of Annexure 1 has not been paginated.
142	D-MACA/48030/2026	SOUBHAGYALAXMI PATTNAIK	2026-10-12	1.Court Fee Rs. 5000/ payable, not paid
143	D-WP(C)/48313/2026	SIBA PRASAD SWAIN	2026-10-12	1. Page Nos. 19 and 20 not filed.
144	D-BLAPL/31309/2026	PRAMOD KUMAR BOHIDAR	2026-10-12	1. Reference certificate not properly furnished. 2. Deponent name Anjila Devi but her signature reflect only Anjila.
145	D-WP(C)/48346/2026	KUNAL KUMAR SWAIN	2026-10-12	1.Name and address of one petitioner has furnished instead of 5 petitioners in V.Nama
146	D-WP(C)/48419/2026	RASMITA SWAIN	2026-10-12	1. In vakalat nama wrongly mentioned S/o Address of the petitioner instead of D/o.
147	D-CRLREV/31440/2026	BISWANATH BEHERA	2026-10-12	1 . Good ground and oriya undertaking not furnished.
148	D-WP(C)/48038/2026	SOURAV SUMAN BHUYAN	2026-10-12	page 21 is not legible. Code is wrong.
149	D-STREV/45758/2026	BIBHUTI BHUSAN PANDA	2026-10-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED being aggrieved, good ground certificate not furnished , further SR after disposal of IA reg calculation of limitation
150	D-TRP(C)/47783/2026	MAGA BEHERA	2026-10-12	Code No. Not correctly furnished.
151	D-WP(C)/47982/2026	BIKRAM SENAPATI	2026-10-12	1.Page nos. 15 and 16 not page marked. 2.Page nos.33 and 66 not legible. 3.In declaration of I.A paragraph not correctly mentioned.
152	D-BLAPL/31572/2026	USHARANI PATI	2026-10-12	P.R.No. not correctly furnished in Cause Title.
153	D-ABLAPL/31349/2026	AKSHAYA KUMAR SAHOO	2026-10-12	1.Bar welfare fee of Rs.50/- not paid. 2.Criminal antecedent of the petitioner not furnished
154	D-BLAPL/30363/2026	SRIKANTA MAHUNTA	2026-10-12	1. In Dates and Events, date of FIR is wrong
155	D-WP(C)/48344/2026	ANIMA KUMARI DEI	2026-10-12	1.Court fee of Rs.2/- to be paid in power. 2.In declaration paragraphs not mentioned.
156	D-WP(C)/48399/2026	JYOTI RANJAN KHUNTIA	2026-10-12	1.In annexure-2, order no wrongly furnished in Index

157	D-WP(C)/47921/2026	PRASANNA KUMAR MISHRA	2026-10-12	1Deficit court Rs 6/- not paid in Cause Title.2. page no-34 and 35 not legible.
158	D-WP(C)/48251/2026	ADYASIDHI MISHRA	2026-10-12	Date chart not correctly page marked.
159	D-EXP/47910/2026	JITENDRA KUMAR DIGAL	2026-10-12	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. C. copy of impugned order not filed. i) Date of retirement wrongly mentioned in prayer. ii) Undertaking for translated copy of odia not filed. iii) Put up for SR after removal of defects and c. copy of impugned order
160	D-WP(C)/48626/2026	PABITRA KUMAR NAYAK	2026-10-12	Annexure-1 not filed.
161	D-MACA/8607/2026	PRADEEP KUMAR DASH	2026-10-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2/ not paid 2. good ground not furnished, prayer not proper, valuation and payable of court fee not furnished, further SR
162	D-BLAPL/31278/2026	PRAHALLAD SAHU	2026-10-12	i)Reference Certificate not properly furnished.
163	D-WP(C)/48121/2026	JITENDRA SAMANTARAY	2026-10-12	1.Age of petitioner no.1 not furnished.2.Paragraph mentioned in Declaration wrong.
164	D-ABLAPL/31364/2026	SURYAKANTA DASMOHAPATRA	2026-10-12	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. Earlier ABLAPL No.30419/2026 is pending in the same P.S and same petitioner as shown by FIR details by office
165	D-WP(C)/48253/2026	JAMINI KANTA BHUYAN	2026-10-12	6.V.Receipt Showing Serv.copy To cg not Filed.
166	D-CRLA/30360/2026	BIBEKANANDA MAHAPATRA	2026-10-12	1.Put up for further SR After filing of C.Copy/Free copy of impugned Judgement.
167	D-BLAPL/31172/2026	BISWAJIT MOHANTY	2026-10-12	1. Reference certificate is not correctly furnished. 2. Page No.43 and 46 are not legible properly.
168	D-WP(C)/47855/2026	INDRAMANI SAHOO	2026-10-12	1.age of petitioner mismatch with cause title and affidavit
169	D-WP(C)/48112/2026	SK. ZAFARULLA	2026-10-12	1.annx.5 not legible.
170	D-ABLAPL/29355/2026	PRAVASH CHANDRA JENA	2026-10-12	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Mobile no.of informant in page no.16 be redacted and unredacted copy be kept in a sealed cover.
171	D-WP(C)/46652/2026	KSHIROD KUMAR ROUT	2026-10-12	1-COURT FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				Court fees of Rs.30/- not Affixed in C.title(Only Rs.6/- paid).
172	D-CRLA/30208/2026	JYOTIRMAYA SAHOO	2026-10-12	Code wrongly indicated
173	D-CRLMA/31667/2026	JAGAJIBAN PRADHAN	2026-10-12	i) Synopsis and date chart not page marked in Index. ii) Name of the father of op no. 2 not furnished in cause title.
174	D-WP(C)/47779/2026	BIKRAM CHANDRA GHADAI	2026-10-12	1. Annexure-2 3 mentioned in Index not furnished in averment. 2. Paragraphs not properly mentioned in declaration.
175	D-WP(C)/47978/2026	BIKRAM SENAPATI	2026-10-12	Entire pages of Anx-1 ,Page nos.24 to 26 27 35 and 55 not legible.